

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
: SHRI SANJAY PURI – MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.09.2023 AT 10:15 A.M.

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/36/123/AMR/2023		123 of IBC	Central Bank of India Vs Mrs. Gajjrapu Naga Radhika Devi & M/s. Sri Ananda Lakshmi Narasimha Industries India Pvt. Ltd.

ORDER

Proof of service not filed. Ms. J.V.L. Bharati, Ld. Counsel for the FC present. At request of the Ld. Counsel for the FC for filing proof of service, list the matter on 13.10.2023.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL